

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 16.01.2019 (Wednesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2) Satendra K.Rai-(R4)

For Hearing

2.	Comp. App. (AT) No. 320 of 2018	CADS Software India Pvt. Ltd. & Anr. Vs. K.K. Jagdish & Ors.	Chitranshul A. Sinha	Rana Mukerjee
3.	Comp. App. (AT) No. 150 of 2018	Shiv Kumar Agarwal Vs. Lal Chand Singhal with	Nishant Kumar Srivastava	Akriti Jai
4	Comp. App. (AT) No. 151 of 2018	Moongipa Investments Ltd. & Ors. Vs. Lal Chand Singhal	Nishant Kumar Srivastava	Akriti Jai
5	Comp. App. (AT) No. 337 of 2018	Rasiklal S. Mardia Vs Amar Dye Chem Ltd (In Liquidation) Through the official liquidator & Ors	Mansumyer Singh	Amish Tandon (R1 - 3)

For Hearing (Part Heard)

6	Comp. App. (AT) No. 223 of 2018	Narendra Kumar Dhoot Vs. Premier Ltd.	Sameer Gupta	P.S. Singh
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By Order
-sd/-

Assistant Registrar